

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

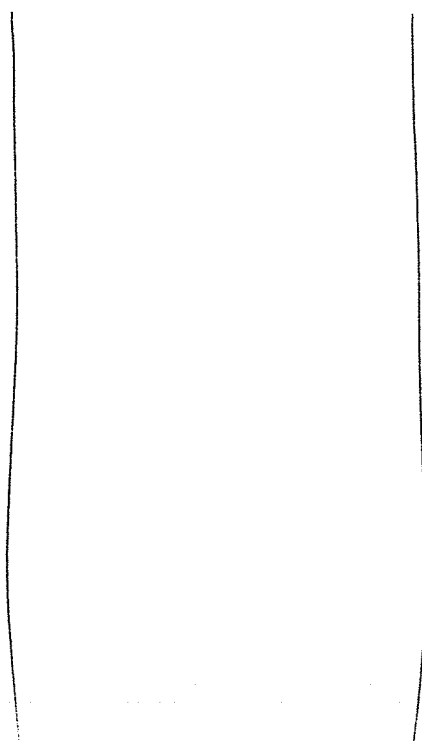
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26/05/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/8/IB/2018
PETITION NUMBER : CP/39/ (IB)/2018
NAME OF THE PETITIONER(S) : VASUDEVAN (IRP)
NAME OF THE RESPONDENT(S) : TIFFINS BARYTES ASBESTOS & PAINTS LTD
UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1. GAUTHAM VENKATESH Counsel for R3-R5 V. Gautham
- 2. VASUDEVAN RP Adhmed
- 3. P. Stella Mary (for) K. Muralthy Counsel for RP [Signature]



ORDER

Counsels for both the parties are present. Counsel for R4 and R5 has filed the adoption memo; the same is placed on record; copy of which is given to the other side. In the light of the affidavit and adaption memo filed by R4 and R5, the Application stands closed.

-sdr-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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